

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE**

M.A. No. 49 of 2017

In

APPLICATION NO: 217 of 2015 (SZ)

Between
S. Vadivel
S/o Samikannu
Pudhukuli Village,
Udayarpalayam Taluk,
Ariyalur District.

...

Applicant.

And

Mr. Veeramuthukumar
The Commissioner
Jayamkondam Municipality,
Ariyalur District.

...

Respondent.

ADDITIONAL REPORT BY THE RESPONDENT

I, Subashini, Daughter of Vadivel, Hindu aged about 24 years, Commissioner Jayamkondam Municipality, now temporarily come to Chennai do solemnly affirm and sincerely state as follows:-

1. I am the Commissioner of the Jayamkondam Municipality and well conversant with the facts of the case from the connected files.

2. It is submitted, that the possibility of Stagnation of Water during rainy season has been addressed in the design of the Shed built in the allotted land. The finished level of the Shed floor is 1 Meter above the adjoining Road level. Therefore there is no possibility of stagnation of water in the shed.

3. The retaining wall for the site has been sanctioned and it has been built in order to ensure the safety of the structure during the rainy season. This apart, the entire site is to be enclosed by a Compound wall.

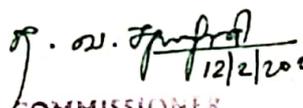
This component will be constructed after the Shed and the Flooring of the shed is completed.

4. Development of Green belt is to be done on completion of the civil works including the Compound wall.

5. At present, the Roof of the shed is partially completed. The contractor, is under Financial duress due to the Pandemic and the work completion date is revised for completion by 31-03-2021. The remaining works are the laying of RCC flooring of the shed, completion of the compound, which are at the Plinth Beam level. After completion of the flooring, the construction of the MCC Tubs with masonry and development of greet belt will be taken up. Out of the entire shed only half its area will be used for the MCC. The shed was originally planned for a Comprehensive Solid Waste Management center. But it is to be used only as an MCC of 4 TPD capacity.

In the foregoing circumstances it is prayed that this Honourable tribunal may be pleased to dismiss Miscellaneous Application No. 49 of 2017 in Application Number 217 of 2015 with exemplary costs and thus render justice.

Solemnly affirmed on
This the 12th day of
February 2021 and
The deponent herein
Has affixed her signature
In my presence


12/2/2021.
COMMISSIONER
MUNICIPAL OFFICE,
JAYANKONDAM,
ARIYALUR (DN) - 621 802.
before me


12/2/21
Advocate, Jayankondam.
R. MURUGAN, MA B.L. DCM
ADVOCATE 582/2002.
JAYANKONDAM 621 802